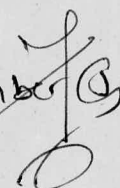
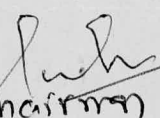
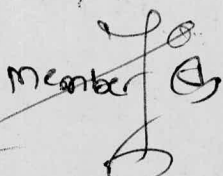
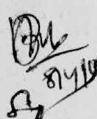


4
OA 664/96
(A)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		<u>Order dated 21.02.2003.</u> Hearing of with OA-503/96. Hearing is conducted and orders are reserved. Vice-Chairman. Member  OA 664/96 OA 665/96 OA-503/96 OA 366/96. <u>Order dated 06.03.2003.</u> Common order passed in the aforesaid four original applications is pronounced in the open court. As per the observations contained therein in the order dtg 06.03.03, in separate sheet attached to this record, all the four applications fail. No costs. Vice-Chairman.  Member 	Or. Dr. 13.2.03 For hearing with OA 503/96. L 20/2/03 Rnd <u>Or. Dr. 6.3.03</u> Copies of Common judgement handed over to counsels for both side. original judgement is kept with <u>OA 366/96</u> Li 8/4  8/4/03